

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 301 of 2013 &
I.A. No. 397 of 2013

Dated : 18th December, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

North Municipal Corporation of Delhi **Appellant(s)**

Versus

Delhi Electricity Regulatory Commission & Ors. **Respondent(s)**

Counsel for the Appellant(s) : Mr. B.P.Agarwal
Mr. Ujjwal Kr. Jha

Counsel for the Respondent(s) : Mr. P. Manu Seshadri for R.1
Mr. Alok Shankar for R.2
Mr. Hasan Murtaza for R.3 & 4

ORDER

Mr. Manu Seshadri undertakes to file Vakalatnama on behalf of Respondent No.1 and seek some time to file the reply. The learned counsel for the Respondents are directed to file their respective replies on or before 20.01.2014 after serving copy on the other side.

Post the matter on **29.01.2014.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson